

No. 6/72/2023-MASLSA (Pt.ii)/23

Imphal, the 22<sup>nd</sup> July, 2025

### **NOTIFICATION**

With reference to this Authority's Advertisement No. 6/72/2023-MASLSA(Pt.ii)/12 dated 20<sup>th</sup> May, 2025, it is hereby notified that Written Examination for recruitment of Chief Legal Aid Defense Counsel, Deputy Chief Legal Aid Defense Counsel & Assistant Legal Aid Defense Counsel under LADCS Scheme, 2022 will be held on **9<sup>th</sup> August, 2025** at the respective District Headquarters as well as Imphal Centre from **10.30 AM to 1.30 PM**.

Further, the scheme & syllabus of the examination for all categories of posts will be as follows:

<b>Scheme of Examination</b>	The Exam will consist of 2 parts viz.  (i) <b>Part-A</b> (40 Multiple Choice Questions of 1 mark each)  (ii) <b>Part-B</b> (4 questions on drafting carrying 5 marks each)  (iii) The duration of Examination will be of 3(three) hours from 10.30 AM to 1.30 PM
<b>Syllabus</b>	Cr. P.C., I.P.C., Evidence Act, BNSS, BNS, BSA, ND&PS Act, POCSO Act & UAP Act.

  
(Alek Muivah)

Member Secretary

Manipur State Legal Services Authority

Copy to:-

1. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur & Executive Chairman, MASLSA ...for His Lordship's kind information.
2. The System Analyst, High Court of Manipur ...He is requested to upload the Notification in the website of High Court of Manipur.
3. The Chairperson/ Secretary, All the District Legal Services Authorities.
4. Notice Board.